

Reference in the Court of the Hon'ble the Chief Justice on February 15, 1979 at 3.30 P.M., to bid farewell to Hon'ble Mr. Justice M.B. Farooqi.

The Hon'ble the Chief Justice (The Hon'ble Satish Chandra)

We have today met to bid farewell to our brother Mufti who is going back to his home. He, I think, was born in Kashmir, certainly educated there. He was practising when he entered the Judicial Service. He also was appointed as a Judicial Secretary to the Government and ultimately was elevated to the High Court, I think, some time in the year 1971. But fate seems to have taken hand and during the period of Emergency, he was one of the 17 Judges who were transferred from their homes to other places. By now 16 of the 17 Judges, who were transferred, have gone back and with the transfer back of Mr. Justice Mufti, the chapter that arose during the Emergency period has now come to a close. It is a matter of some regret that the proposal to send back Mr. Justice Mufti took so long but any how that has happened. Mr. Justice Mufti is going back to his home which he left over two and a half years ago. I think this is an occasion when the old saying that partings are sweet and sorrowful, is fully applicable. It is sorrowful undoubtedly because he was a member of the family of this Court for so long but it is sweet because he is going back to his home where he wanted to.

I wish him, his wife and family a Bon voyage and happy hunting in Kashmir.